

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b). The Şailja Committee made 49 recommendations covering the areas of Kendriya Vidyalaya Sangathan including its management structure, administrative, financial and academic matters and one on monitoring. A copy of the report of the Review Committee including its recommendations is placed in the Parliament Library. Out of the 49 recommendations, 37 have been implemented. Action has already been initiated to implement the remaining 12 recommendations.

Violation of Reservation Rules

3360. SHRI SATYAJITSINH DULIPSINH GAEKWAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware of the flagrant violation of the reservation rules by the officials of Mahatma Gandhi Kashi Vidyapeeth, Varanasi, U.P.;

(b) if so, the details of the officials involved;

(c) whether such violation of rules have been widely reported in the newspapers time and again; and

(d) if so, the details thereof and the action taken/propose to be taken by the Government against those involved?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (d). Information is being collected.

Compensation to Gulf Returnees

3361. PROF. P.J. KURIEN :
SHRI S. AJAY KUMAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any compensation due to Gulf war, is to be paid to any persons hailing from Kerala;

(b) if so, the details thereof;

(c) the total amount of the compensation to be paid to Indians, category-wise and State-wise;

(d) the reasons for delay in the payment of compensation; and

(e) the time by which the compensation is likely to be paid?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) Yes, Sir.

(b) We have received 32,704 claims from State of Kerala which have been forwarded to United Nations Compensation Commission (UNCC).

(c) It is the exclusive responsibility of the UNCC to decide the amount of compensation. UNCC is yet to determine the total amount of compensation to be paid to Indians.

(d) and (e). The entire work of evaluating and awarding compensation to persons adversely affected by the Iraqi occupation of Kuwait is being handled by the United Nations Compensation Commission (UNCC) which was set up by the UN Security Council for this purpose in 1992. The UNCC is facing acute financial constraints due to UN Security Council's Sanctions against sale of Iraqi oil. Now that UN-Iraq have reached an agreement on the limited sale of oil, we will have to await further decisions by UNCC on the next steps to taken by them. We are regularly in touch with UNCC on this issue.

Negotiations to Buy MIG-AT Aircraft.

3362. DR. T. SUBBARAMI REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government have completed negotiations to buy MIG-AT trainer for Air Force;

(b) if so, whether any final agreement was reached;

(c) if so, the details thereof; and

(d) the follow up action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) No, Sir.

(b) to (d). Do not arise.

[Translation]

Roads in U.P.

3363. SHRI GANGACHARAN RAJPUT : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the reasons for the bad condition of the maintenance of roads in Uttar Pradesh;

(b) whether the corruption prevalent in P.W.D. is the main reasons behind it; and

(c) if so, the number of cases in which the Government have taken action against the corrupt officers so far?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) The availability of funds for maintenance and repair have generally been of the order of 50% of the requirements as per norms. The National Highways in Uttar Pradesh are being maintained in traffic worthy condition within the available funds.

(b) and (c). No case of corruptions is reported in the maintenance of National Highways in the State of Uttar Pradesh.

I.S.M. Code

3364. SHRI VIRENDRA KUMAR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the time by which I.S.M. code is likely to be accepted by Shipping Corporation of India; and

(b) the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). The International Safety Management (I.S.M.) Code will come into effect for different categories of vessels of Shipping Corporation of India as per the following schedule :

- (i) In respect of all passenger ships including high speed light craft (regardless of size), oil tankers, chemical tankers, gas carriers, bulk carriers and cargo high speed crafts of 500 gross tonnage and over, with effect from 1st July, 1998.
- (ii) For other cargo ships and mobile off-shore drilling units of 500 gross tonnage and over, with effect from 1st July, 2002.

Shipping Corporation of India has already initiated action to ensure compliance with the I.S.M. Code, well before it comes into force.

English]

Assistance to Schools for Science Laboratories

3365. SHRI T. GOPAL KRISHNA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether the Union Government are providing the financial assistance to recognised schools for upgradation of science laboratories;
- (b) if so, the total assistance provided during each of the last two years, State-wise;
- (c) whether any requests for financial assistance from schools are pending; and
- (d) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b). Under the Centrally Sponsored Scheme of Improvement of Science Education in Schools, financial assistance is provided by the Government to the States for upgradation of deficient laboratories in Government and Government aided secondary/senior secondary school. The State-wise details of assistance provided for upgradation of science laboratories in the schools during 1994-95 and 1995-96, is enclosed as Statement.

(c) and (d). Neither any requests, received directly from the schools are considered under the Scheme nor any assistance is provided direct to the schools. Therefore, the question of any request from the schools for financial assistance pending with the Government does not arise.

STATEMENT

Name of the State	Amount of assistance provided	
	1994-95	1995-96
Andhra Pradesh	-	Rs. 34,20,000/-
Assam	Rs. 6,00,000/-	-
Goa	Rs. 7,80,000/-	-
Karnataka	-	Rs. 2,07,90,000/-
Kerala	-	Rs. 2,62,80,000/-
Madhya Pradesh	-	Rs. 92,10,000/-
Maharashtra	Rs. 4,47,60,000/-	-
Nagaland	Rs. 3,25,080/-	Rs. 2,11,302/-
Punjab	Rs. 77,10,000/-	Rs. 42,00,000/-
Tripura	-	Rs. 9,90,000/-
Total	Rs. 5,41,75,080/-	Rs. 6,51,01,302/-

[Translation]

Paper of Combined Defence Service

3366. SHRI BACHI SINGH RAWAT BACHDA : Will the Minister of DEFENCE be pleased to state :

- (a) whether the Question paper of Combined Defence Service is provided to candidates only in English language;
- (b) whether Government propose to introduce the question paper in Hindi also for the Combined Service like other Civil Services examinations; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) and (c). A proposal to introduce multi-lingual system of examination for all the Services for which selection is made by the Union Public Service Commission, based on the recommendations on Dr. Satish Chandra Committee, is presently under examination in the Department of Personnel and Training.

[English]

Visit of Foreign Minister of Bangladesh

3367. DR. RAM CHANDRA DOME :
SHRI VIJAY GOEL :
DR. LAXMINARAYAN PANDEY :
SHRI SUKHBIR SINGH BADAL :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether a delegation led by Foreign Minister of Bangladesh visited India recently;